

comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1627/78].

(b) (i) Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi for the year 1976-77.

(ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1628/78].

(2) A copy of Notification No. S.O. 854 (E) (Hindi and English versions) published in Gazette of India dated the 24th December, 1977, containing Corrigendum to Notification No. S.O. 406 (E) published in Gazette of India dated the 21st June, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-1629/78].

REVIEW AND ANNUAL REPORTS OF NATIONAL PROJECTS CONSTRUCTION CORPORATION, NATIONAL HYDRO ELECTRIC POWER CORPORATION AND NORTH EASTERN ELECTRIC POWER CORPORATION (PRIVATE) LIMITED, FOR 1976-77

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table:—a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1976-77.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the

year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1630/78].

(b) (i) Review by the Government on the working of the National Hydro Electric Power Corporation Limited, New Delhi for the year 1976-77.

(ii) Annual Report of the National Hydro Electric Power Corporation Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1631/78].

(c) (i) Review by the Government on the working of the North Eastern Electric Power Corporation (Private) Limited, Shillong, for the year 1976-77.

(ii) Annual Report of the North Eastern Electric Power Corporation (Private) Limited, Shillong, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1632/78].

ANNUAL ACCOUNTS OF PORT TRUSTS FOR 1976-77, NOTIFICATIONS UNDER MAJOR PORT TRUSTS ACT 1963, REVIEW AND ANNUAL REPORT OF MOGUL LINE LTD., BOMBAY FOR 1976-77 AND DELHI MOTOR VEHICLES (6TH AMDT.) RULES, 1977

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Mormugao Port Trust for the year

1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1633/78].

(ii) Annual Accounts of the Bombay Port Trust for the year 1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1634/78].

(iii) Annual Accounts of the Madras Port Trust for the year 1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1635/78].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 122 of the Major Port Trusts Act, 1963:—

(i) The Board of Trustees of the Port of Madras (Procedure at Board Meetings) Amendment Rules, 1977, published in Notification No. 1464 in Gazette of India dated the 5th November, 1977.

(ii) The Board of Trustees of the Port of Calcutta (Procedure at Board Meetings) Amendment Rules, 1977, published in Notification No. G.S.R. 1465 in Gazette of India dated the 5th November, 1977. [Placed in Library. See No. LT-1636/78].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Mogul Line Limited, Bombay for the year 1976-77.

(ii) Annual Report of the Mogul Line Limited, Bombay, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1637/78].

(4) A copy of the Delhi Motor Vehicles (Sixth Amendment) Rules, 1977, (Hindi and English versions)

published in Notification No. SECE. 3(30)/77-Tpt./16452-66 in Delhi Gazette dated the 23rd December, 1977, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-1638/78].

REVIEW AND ANNUAL REPORT OF BHARAT OPTHALMIC GLASS LTD., DURGAPUR FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1976-77.

(2) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1639/78].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND REPORT OF COMMISSIONER FOR SC AND ST FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 2 of the All India Services Act, 1951:—

(i) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1978 published in Notification No. GSR 13 (E) in Gazette of India dated the 6th January, 1978.

(ii) The Indian Forest Service (Pay) Amendment Rules, 1978